

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA 614/2021 In C.P.(IB) 1202/MB/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

NAME OF THE PARTIES: - KSS Petron Pvt. Ltd.

Section: 60 (5) Sec 42 U/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.614/2021: - Adv. Sandeep Bajaj appeared for the Applicant. List this matter on **10.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)